

FORM NO. 18

Registration No. of the Company Nominal Capital: Rs

THE COMPANIES ACT, 1956

Notice of the situation/change of situation of registered office
[pursuant to section 146]

Name of the company

Notice is hereby given that ----

1. (a) the registered office of the company is situated with effect from

.....
[date]

(b) the situation of the registered office of the company of was changed from to
with effect form

.....
[date]

2. Situation of registered office falls under the jurisdiction of
(name of the police station).*

Dated this Day of 19

.....
Signature

.....
Name
(In Block Capitals)

.....
Designation

*State address of nearest police station with district and tehsil.